

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.08.2019 (FRIDAY)

COURT - II
10:30 AM

In the court of and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 852 of 2019	LT. COL.H.S. Bedi (Retd.) Vs. L & T Finance Ltd & Ors.	Ashim Vachher	
2.	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd & Anr	Naveen Kumar Chaudhary	
3.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	
4.	Comp. App. (AT) (Ins) No. 855 of 2019	Bhawana Gupta Vs. Invest Care Pvt. Ltd.	Manoj Khanna	
5.	Comp. App. (AT) No. 232-234 of 2019	Dinkar Dogra. Vs. S.P. Contracts Pvt Ltd & Ors.	Krishna Kumar	Kunal Godhwani

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
7.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh-R2&3 Sneha Janakiraman-COC Anannya Ghosh-RP
8.	Comp. App. (AT) (Ins) No. 445 of 2019	Omkara Asset Reconstruction Pvt. Ltd. Vs. Ajay Joshi the Resolution Professional of Alok Industries Ltd. Ors. With	R.P. Agrawal	Roopali Singh-R2&3 Sneha Janakiraman-COC Misha -RP
9.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh-R2&3 Sneha Janakiraman-COC
10.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1

11.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	Kiran Sharma-CS
12.	Comp. App. (AT) (Ins) No. 462 of 2019	Swasti Bhowmick. Vs. Rediff.com India Ltd.	Shubhabrata Chakraborti	Arvind Ramesh
13.	Comp. App. (AT) (Ins) No. 558 of 2019	Shyam Sunder Bhatiya Vs. Khozim Yusuf Nagarwala & Anr.	Swaroop George	Gautam Singh Amol Vyas-R2
14.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
15.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand
16.	Comp. App. (AT) (Ins) No. 789 of 2019	Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.& Ors.	Kuruppaiah Meyyappan	R.P. Agrawal-R1 Jayasree Sana-R3
17.	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr.	Manjit Singh	Kaustubh Shukla (R1)
18.	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	
19.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal- R13 Ashok Jain-R25
20.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal- R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
21.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	

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By Order

-sd/-
Registrar